

(ख) यह सहायता किस प्रकार की होगी और किन शर्तों पर दी जायेगी ?

श्री कानुंगा तथा उद्योग उपमंत्री (श्री कानुंगा): (क) और (ख). छोटें पैमाने के उद्योगों का निगम अभी हाल में ही स्थापित किया गया है। इसका विस्तृत कार्यक्रम तैयार किया जा रहा है।

श्री इंदर डी० एन० तिवारी : यह कब तक तैयार हो जायेगा ?

श्री कानुंगा : तीन महीने के अन्दर तैयार हो जायेगा।

Phulkaries

*2502. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number, if any, of "Phulkaries" (a handicraft product of Punjab) exported to foreign countries during 1953-54 and 1954-55; and

(b) the future policy of Government with regard to its export?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) "Phulkari" does not figure as a distinct item in our Export Trade Statistics. The information desired by the hon. Member is, therefore, not available.

(b) Government is encouraging export of handicrafts including "Phulkaries".

Sardar Iqbal Singh: May I know whether the Government are aware of the fact that this is one of the most popular handicraft in foreign countries and a handicraft which is most purchased by the foreigners in this country?

Shri Kanungo: Up till now, there has not been much of export enquiries for this article from the co-operatives and export organisations with which Government are connected.

Sardar Iqbal Singh: May I know whether the Government will take

some steps for the development of this handicraft?

Shri Kanungo: Steps will be taken on the recommendations of the Handicrafts Board and the State Government.

श्रीमती गंगा देवी : क्या मैं जान सकती हूँ कि फुलकारियाँ एक्सपोर्ट करने के लिये इस्टीमिटेड फार्म को ही लाइसेंस दिये जाते हैं या न्यू कम्पर्स को भी लाइसेंस देने की सरकार की कोई योजना है ?

श्री कानुंगा : लाइसेंस की जरूरत नहीं है।

EXPORT AND IMPORT LICENCES

*2504. **Shrimati Ganga Devi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cases where import and export licences granted to certain individuals were not utilized by them but were sold in the open market to other parties; and

(b) the action taken against such persons?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). Precise and complete information is not available. Out of 37 cases reported, in 1954 six firms were blacklisted and two warned for trafficking in licences. Charges in 17 cases were not proved while 12 cases are still under investigation.

श्रीमती गंगा देवी : क्या मैं यह जान सकती हूँ कि इम्पोर्ट और एक्सपोर्ट के लाइसेंस केवल इस्टीमिटेड पार्टीज को दिये जाने के लिये हैं या गवर्नमेंट उन लोगों को भी दे सकती है जो एजेंट्स हैं, गरीब हैं और बेरोजगार हैं, क्या इस प्रकार से इन लोगों को भी लाइसेंस दे कर उनको सहायता पहुँचाने की सरकार की कोई योजना है ? या उन्हीं लोगों को जो हमेशा रुपया बनाने की फिक्र में रहते हैं, तथा लाइसेंस लेकर जीवन

मार्केट में बेचकर रैंडीमेंट रुपये पर हाथ साफ करते हैं। सरकार लाइसेंस देकर उनको ही बढ़ाती रहेगी, या इससे गरीबों की भी सहायता होने की कोई सम्भावना हो सकती है ?

श्री कानूनगाँ : लाइसेंस की शर्तें अलग अलग चीजों के लिये अलग अलग होती हैं लेकिन इंतजाम सब के लिये हैं, न्यू क्लस, नये आने वालों के लिये भी इंतजाम है।

Shri Joachim Alva: Are the black-listed names circularised to the other Ministries? Or, is it like the case of Banwari Lal & Co., who caused a loss of several lakhs to the Government on a cloth-deal, and also got a contract for buying and selling aeroplanes?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The black-list are not circularised. They are given if they are asked for.

श्री भक्त वरुण : क्या गवर्नमेंट की राय में इस अपराध के लिये केवल ब्लॉक लिस्ट ही कर देना काफी है या उसके लिये कष्ट और भी सजा की व्यवस्था है ?

श्री कानूनगाँ : नहीं, कानून के तौर पर जब कभी कम्प्लेंट होती है तो उसके बारे में अदालत में विचार किया जाता है।

N.E.F.A.

*2505. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the nature of the development schemes undertaken in the North-Eastern Frontier Agency; and

(b) the progress that has so far been made thereon?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Will the hon. Member refer to the answer given in reply to starred question No. 142 tabled by Shri Krishnacharya Joshi on the 18th November, 1954? As stated therein the development schemes comprised

projects under the 5 Year Development Plan; the National Extension Blocks and Community Projects.

(b) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 49].

Shri D. C. Sharma: May I know what amount of money has been set apart in the Five Year Plan and how much of it has been spent so far?

Shri J. N. Hazarika: According to the Plan, a sum of Rs. 165 lakhs has been apportioned. This is in respect of agriculture and animal husbandry, forests, cottage industries, education, medical and public health. Besides, we have an Engineering plan and the amount allotted for this is: Communications.. Rs. 135 lakhs and building purposes Rs. 75 lakhs. The amount spent so far 1951-52 to 1953-54 is:

Agriculture and Animal husbandry	Rs. 16.64 lakhs;
Forests	Rs. 12.35 lakhs;
Cottage industries	Rs. 4.05 lakhs;
Education	Rs. 12.36 lakhs;
Medical and Public health	Rs. 17.41 lakhs.

The total so far spent is Rs. 62.81 lakhs. The expenditure with regard to the Engineering Plan is Rs. 78.54 lakhs for roads and buildings and Rs. 6.09 lakhs for Community Projects.

Shri D. C. Sharma: May I know what efforts are being made to enlist the voluntary co-operation of the people of this territory for their development ?

Shri J. N. Hazarika: Every effort is being made in order to ensure public co-operation for these development projects.

Shrimat: Khongmen: May I know the number of community projects and national extensive service blocks in this area, and the places where they are located?

Shri J. N. Hazarika: A community project has been located at Passighat